

R.O.C.No.36521-A/2020-B2



CIVIL JUDGE  
POSTING

**NOTIFICATION No. 75 / 2020**

Thiru. R.Alexander, Civil Judge, formerly District Munsif-cum-Judicial Magistrate, Kattumannarkoil, Cuddalore District, then XV Metropolitan Magistrate, George Town, Chennai, who had been removed from the Tamil Nadu State Judicial Service vide G.O.(D) No.1012, Home (Courts-I) Department, dated 08.12.2012 and who has now been reinstated into the Tamil Nadu State Judicial Service, vide G.O.(Ms). No.234, Home (Courts-I) Department, dated 11.06.2020, on his reinstatement is posted as Judicial Magistrate, Mobile Court, Tirunelveli, in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED : 26.06.2020.**

**Sd/-C.Kumarappan  
REGISTRAR GENERAL**

*S*  
26.06.2020